NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

<u>Dated: 19.07.2019</u> <u>NOTICE</u>

Take notice that the following matters listed on 19.07.2019 in the Court of Chairperson at 02:00 PM and 02:30 PM will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

| S. No. | Case No. | Name of the parties | Counsel for | Counsel for |
|--------|---|---|----------------------|---|
| | | | Appellants | Respondents |
| 1. | Contempt Case (AT)No. 05 of 2019 in Comp. App (AT) No. 36, 43-47 of 2016 | Sonia Khosla Vs. Vikram Bakshi & Ors. | Deepak Khosla | |
| 2. | Contempt Case (AT)No. 12 of 2019 in Comp. App (AT) No. 220 of 2017 | R.P. Khosla Vs. Rishi Sood (Adv) & Ors. | Deepak Khosla | |
| 3. | Review Application No. 03 of 2019 in Comp. App. (AT) No. 168 of 2017 | Sibi C. K. Vs. Vijaya Hospitality & Resorts &Ors. | RajendraSinghvi | Gopinath Menon |
| 4. | Review Application (AT) 06 of 2018 in TA (AT) (Compt.) No. 11 of 2017 (Old Appeal No. 49/2016) | Jaiprakash Associates Limited Vs. Competition commission of India & Anr | H.S. Chandhoke | Atul Dua, Vasanth Rajasekaran, Ankush Walia for Builders Association of India |
| 5. | Review Application No. 04 of 2018 in TA (AT) (Compt.) No. 17 of 2017 Old Appeal No.55/2016 | Jk cement limited vs. Competition commission of india & Anr. | P.K. Bhalla | Atul Dua, Vasanth Rajasekaran, Ankush Walia for Builders Association of India. |
| 6. | I.A. No. 2231 of 2019 in Comp. App. (AT) (Ins) No. 336 of 2017 | Naveen Luthra Vs. Bell Finvest (India) Ltd. & Anr. | Chitranshul A. Sinha | G. Aniruth Purusothaman (R-1) |

| 7. | I.A No. 2239 of 2019 in Comp. App. (AT) (Ins) No. 338 of 2019 | Global Transnational Trading FZE Vs. Satish Kumar Gupta (RP) of Essar Steel India Ltd. & Ors. | Dhaval Mehrotra | Vaijayant Paliwal |
|-----|---|---|-------------------|---------------------------|
| 8. | Comp. App. (AT) (Ins) No. 131 of 2019 | Asset Reconstruction Company (India) Ltd. | Shashank Agarwal | Rohan Agrawal (R1), |
| | | Vs. | | Ekta Choudhary |
| | | Unimark Remedies Ltd | | |
| | | (Through Resolution Professional) & Anr. | | |
| 9. | Competition App. (AT) No. 11 of 2019 | Samir Agrawal | Pranaynath Jha | Gautam Chawla- |
| | | Vs. | | R2 |
| | | Competition Commission of India & Ors. | | Nikhil Menon (R3 & R4) |
| 10. | Comp. App. (AT) (Ins) No. 568 of 2018 | R.G.G Vyapaar Pvt Ltd | Arjun Asthana | Avishek Gupta |
| | | Vs | | |
| | | Arun Kumar Gupta & Anr | | |
| 11. | Competition App. (AT) No. 17 of 2018 | Matrimony.com Ltd. | Naval Chopra | Neha Mishra (R- |
| | | Vs. | | CCI) |
| | | CCI &Ors. | | |
| | | With | | |
| 12. | Competition App. (AT) No. 18 of 2018 | Google LLC. &Ors. | Ravisekhar Nair | Neha Mishra (R- |
| | | Vs. | | CCI) |
| | | CCI &Ors. | | Rajsekhar Rao (R-2) |
| | | | | , |
| 13. | Competition. App. (AT) No. 82 of 2018 | Amit Mittal | R.P Sharma | Malak Bhatt- |
| | | Vs | | R1&2 Avishkar Singhvi- |
| | | DLF Ltd & Anr | | R3 |
| 14. | Competition Appeal (AT) No. 06 of 2018 | All Kerala Chemists & Druggists | Sajith P. Warrier | Abhishek Yadav |
| | | Association &Ors. Vs. | | |
| | | Vs. CCI &Ors. | | |
| | | with | | |

| 15. | Competition Appeal | A. N. Mohan | Amit Gupta | Abhishek Yadav |
|-----|---------------------|---------------------------------|-------------------|----------------|
| | (AT) No. 08 of 2018 | Vs. | | |
| | | Sudeep P M &Ors. | | |
| | | with | | |
| 16. | Competition Appeal | Thrissur District Unit of AKCDA | Sajith P. Warrier | Abhishek Yadav |
| | (AT) | &Ors. | | |
| | No. 09 of 2018 | Vs. | | |
| | | CCI & Ors. | | |
| | | with | | |
| 17. | Competition Appeal | Kasargod District Unit of | Sajith P. Warrier | Abhishek Yadav |
| | (AT) | AKCDA &Ors. | | |
| | No. 10 of 2018 | Vs. | | |
| | | CCI &Ors. | | |
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4. Website: www.nclat.nic.in Registrar